

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 8
(IB)-237/(ND)/2020**

Under Section: 9 of IBC.

In the matter of:

Kone Elevator India Pvt. Ltd. **....Applicant**

Vs.

Three C Facility Management Pvt. Ltd. **...Respondent**

Order delivered on 16.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

None for the applicant. List on 30.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh